## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4857 ANSWERED ON:07.08.2009 ENCROACHMENT OF DDA PARKS Patasani Dr. (Prof.) Prasanna Kumar

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether parks maintained by Delhi Development Authority (DDA) in South Delhi including Kailash Hills are encroached upon and littered with waste;
- (b) if so, the details thereof and the reasons therefor alongwith action taken or proposed to be taken thereon; and
- (c) the steps taken or proposed to be taken by the Government to carry out repairs of Grills, Fountains, Walking Tracks by making use of the services of the regularly-paid employees in such parks including Ornamental Park in Greater Kailash-I?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): DDA has informed that there is no encroachment and littered waste in park maintained by it, and that during day to day maintenance operations, the waste is collected and removed from time to time. DDA has further informed that only one park in Mount Kailash is being maintained by it.
- (b): Not applicable, in view of (a) above.
- (c): DDA has informed that the grills which were missing in park have been provided and walking tracks repaired. Repair of fountain will be carried out jointly by Electrical and Horticulture Wings of the DDA shortly.